

High Court of Karnataka,
Bengaluru,
Dated: 20th August, 2020

NOTIFICATION NO. HCBB – 159 / 2020

The Division Bench consisting of Hon'ble The Chief Justice and Hon'ble Mr. Justice Ashok S. Kinagi will sit in Court Hall No. 1 at 10.30 AM till 1.30 PM and again resume at 2.30 PM till 4.00 PM on Friday the 21st August 2020 to take up:

1. W.A No.399/2020 - Securities and Exchange Board of India Vs Franklin Templeton Trustees Services Pvt. Ltd.
2. W.P No.8644/2020 – Mr. Areez Phirozsha Khambatta Vs Securities and Exchange Board of India
3. W.P No.8748/2020 – M/s. Chennai Financial Markets and Accountability Vs The Securities and Exchange Board of India
4. CrI.P.No.3206/2020 – M/s. Chennai Financial Markets and Accountability Vs M/s. Additional Director General of Police
5. W.P No.8545/2020 – Amruta Garg Vs Union of India

By Order of Hon'ble The Chief Justice

Sd/-
Registrar (Judicial)